

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 26th April, 2013

No. HC.VII-25/2010/ 3306 /A # # Hon'ble the Chief Justice has been pleased to appoint Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati as the Deputy Secretary, Gauhati High Court Mediation Centre (Principal Seat), Guwahati in place of Shri Binod Kumar Chetri, Addl. District & Sessions Judge (FTC), Rangia with immediate effect.

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.VII-25/2010/ 3307 - 22 /A, dated 26.04.2013.
Copy to:-

1. The Registrar (Vigilance) / Registrar (Admn.) / Registrar(Judicial), Gauhati High Court, Guwahati
2. The District & Sessions Judge-cum-Chairman, District Mediation Centre & District Legal Services Authority, _____, for information.
3. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Chairman, N.E. Bar Council, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
5. The Advocate General, Assam, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
6. The President, Gauhati High Court Bar Association, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
7. The Member Secretary, Assam State Legal Services Authority, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
8. Sri B.K. Chetri, Addl. District & Sessions Judge (FTC), Rangia.

He is requested to hand over the charge of the Office of the Deputy Secretary, Gauhati High Court Mediation Centre (Principal Seat) to Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati.

9. Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati.

He is requested to take over the charge of the Office of the Deputy Secretary, Gauhati High Court Mediation Centre (Principal Seat).

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✓ 10. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court, Guwahati.

11. Smti Nilima Kakoti, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.

12. Smti Rina Bora, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.

13. The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati.

14. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati.

15. The P.S. to Hon'ble Mr. Justice A. K. Goswami, Gauhati High Court, Guwahati.

16. The P.S. to Hon'ble Mr. Justice U. Bhuyan, Gauhati High Court, Guwahati.

W 26/4/17
REGISTRAR GENERAL

D 27/4/17